

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-344/2016
In
OA-4718/2015**

New Delhi this the 02nd day of September, 2016.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

1. Govind Aged- 24 Years,
S/o Sh. Satvir Singh,
Working as Postal Assistant, (Terminated),
R/o Ward No.2, Saini Pura, Kharkhoda,
Sonipat, Haryana-131402
2. Manish, Aged-21 Years,
S/o Sh. Raj Singh,
Working as Postal Assistant, (Terminated),
R/o V.P.O. Badli, Pana Churan,
Near Holi Chowk, Distt.Jhajjar (Har.)
3. Nikita Omprakash Rajput, Aged -26 Years,
D/o Sh. Om Prakash Rajput
Working as Postal Assistant , (Terminated),
R/o 36 Quarter, Block No.14/64
Airport Road Bhuj, Gujarat
4. Shiv Kumar, Aged -24 Years,
S/o Sh. Raj Singh
Working as Postal Assistant, (Terminated),
R/o Hanuman Nagar, G.No.7
Kami Road, Near Sugar Mill,
Sonipat-131001
5. Amit Kumar, Aged- 27 Years,
S/o Sh. Sumer Singh,
Working as Postal Assistant, (Terminated),
R/o V.P.O. Talao, Tehsil & Distt.
Jhajjar (Haryana-124103
6. Manoj Kumar, Aged -25 Years,
S/o Sh. Mahavir,
Working as Postal Assistant, (Terminated),
R/o 278/6, Adrsh Nagar Gohana
Sonipat (Haryana)
7. Rahul Yadav, Aged-24 Years,
S/o Sh. Pardeep Yadav

Working as Postal Assistant, (Terminated),
R/o VPO –Surehil, Tehsil Kosli,
Distt. Rewari (Har.)

8. Hemant Kumar, Aged-20 Years,
S/o Sh. Rajesh,
Working as Postal Assistant, (Terminated),
R/o Village Hari Nagar Dooma,
Post Office Farukhnagar,
Distt. Gurgaon (Haryana)
9. Vikas Kumar, Aged -23 Years,
S/o Sh. Sukram Pal,
Working as Postal Assistant, (Terminated),
R/o Vill & Post Lilon,
Tehsil Kosli, Distt. Rewari (Haryana)

(By Advocate: Ms. Sonika for Mr. Yogesh Sharma)

Versus

1. 1. Sh. S.K. Sinha
Secretary,
Ministry of Communications & Information Technology,
Department of Posts, Dak Bhawan, Sansad Marg,
New Delhi.
2. Ms. Kaveri Banerjee,
Director General of Postal Services,
Department of Posts (Recruitment Division)
Dak Bhawan, Sansad Marg, New Delhi.
3. Sh. C.B. Singh
Superintendent of Post Offices,
Faridabad Division, Faridabad (Har)
4. Sh. Ramesh Chand Meena,
Superintendent of Post Offices,
Gurgaon Division, Gurgaon. ... Respondents

(By Advocate: Sh. Rajinder Nischal)

ORDER (ORAL)

Hon'ble Sh. Shekhar Agarwal, Member (A)

Learned counsel for the alleged contemnors has submitted that in OA No. 4718/2016, on 08.04.2016, the following order was passed by this Tribunal:

"Learned counsel argued that these cases were squarely covered by the aforesaid judgment of the Tribunal and the applicants herein deserved the same benefits as have been granted to the applicants in OA 478/2015. Learned counsel for the respondents also agree that these cases were squarely covered by the aforesaid judgment. Accordingly, we direct the applicants of these cases shall also be granted the same benefits as have been extended to the applicants in OA No. 478/2015. OAs are accordingly disposed of. The CPs and MAs also stand disposed of in view of disposal of the OAs."

2. He has submitted that the judgment in OA No. 478/2015 of the Ahmedabad Bench of this Tribunal has been set aside by Hon'ble High Court of Gujarat. Further the respondents have also challenged the judgment dated 08.04.2016 in OA No. 4718/2016 and other connected matters before Hon'ble High Court of Delhi vide WP(C) No. 193522 on 06.08.2016 which is likely to be listed shortly.

3. In view of the aforesaid submissions, this CP is closed. Notices issued to the alleged contemnors are discharged. However, the applicants are at liberty to revive the same in case the order of this Tribunal survives after decision in the Writ Petition filed before Hon'ble High Court of Delhi.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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